


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

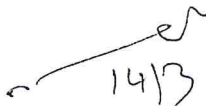
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

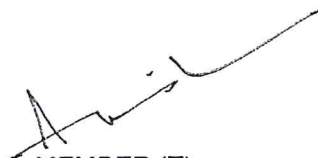
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	-do-	433(e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION		SIGNATURE
		REPRESENTATION TO WHOM (PETITIONER)	(RESPONDENT)	
	Sheela N.K 9591901990	Petitioner Advocate		

Junior counsel appearing for the petitioner is present. As seen from the record received from the High Court, an objection has been raised with regard to the maintainability of the petition and also non-compliance of certain objections raised by the Registry. Junior counsel requested that the senior will appear on the next hearing and make submissions. In the meanwhile, petitioner is directed to collect notices from the Registry and serve on the respondents.

List it on 18.04.2017.


MEMBER (J)


MEMBER (T)